

**Central Administrative Tribunal  
Kolkata Bench, Kolkata**

O.A. No.467/2013



Wednesday, this the 12<sup>th</sup> day of June 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Dr. Nandita Chatterjee, Member (A)**

Sri Goutam Chakraborty & others

..Applicants

(Mr. A Sengupta, Advocate)

Versus

Steel Authority of India Limited & others

..Respondents

(Mr. L K Paul, Advocate)

**O R D E R (ORAL)**

**Justice L. Narasimha Reddy:**

Learned counsel for applicants submits that he has been instructed by the applicants not to press the O.A. In view of this, the O.A. is dismissed as not pressed.

There shall be no order as to costs.

( Dr. Nandita Chatterjee )  
Member (A)

( Justice L. Narasimha Reddy )  
Chairman

June 12, 2019  
/sunil/